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Government of India
Ministry of Finance
(Department of Revenue)

New Delhi, the 30th June, 2017

Corrigendum

G.S.R. (E).- In the notification of the Government of India, in the Ministry of Finance (Department of Revenue), No.4/2017-Integrated Tax (Rate), dated the 28th June, 2017 published at page 156 of the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number G.S.R. 669(E), dated the 28th June, 2017, in line 16, for “intra-state” read “inter-state”.

[F. No. 354/117/2017-TRU]

(Mohit Tewari)
Under Secretary to the Government of India